

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-447/2016 in
OA-2205/2016**

New Delhi this the 8th day of September, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Sushil Kumar Shukla,
Vinayak Bhawan, A-7/31-32,
Sector-17, Rohini,
Delhi-110085.

.... Petitioner

(through Sh. Umesh Singh, Advocate)

Versus

1. Sh. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan.
2. Sardar Singh Chauhan,
Asstt. Commissioner (Establishment 2 & 3),
Kendriya Vidyalaya Sangathan HQ.

Both from (1) to (2) at
18, Institutional Area,
Shahid Jit Singh Marg,
New Delhi-110016.

3. Smt. Rama Raghuram,
Principal
Kendriyal Vidylaya
TP Block, Pitampura,
Delhi-110034. Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

This Contempt Petition has been filed for alleged disobedience of our order dated 12.07.2016 by which directions were given to the respondents not to relieve the applicant.

2. We have perused the Contempt Petition and have also heard learned counsel for the petitioner. The petitioner has failed to show any order of the respondents by which directions were given to relieve him. Hence, we do not find any contemptuous act on the part of the respondents. We accordingly dismiss this Contempt Petition at the admission stage itself without issuing notice to the respondents.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/Vinita/